

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:51
ANSWERED ON:02.12.2015
Charges on Tickets under Refund Rules
Hari Shri G.;Satav Shri Rajeev Shankarrao

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has doubled the charges levied on cancellation of tickets and made the refund valid only till four hours before the scheduled departure of train;
- (b) if so, the details of amendments made in the ticket reservation and refund rules and the reasons therefor;
- (c) whether the railways has reduced the window time for cancellation of tickets and if so, the reasons therefor;
- (d) whether the passengers are likely to be put to inconvenience in the aftermath of such rules; and
- (e) the corrective steps taken/being taken by the Government in the interest of genuine train passengers?

Answer

MINISTER OF RAILWAYS

(SHRI SURESH PRABHAKAR PRABHU)

(a) to (e): A Statement is laid on the Table of the House.
